

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 41 OF 2016 &
IA No. 106 of 2016**

Dated: 23rd February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Superintending Engineer (Operation)
State Load Despatch Centre, Gujarat**

....Appellant (s)

Versus.

Central Electricity Regulatory Commission

...Respondent (s)

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan

ORDER

Issue notice on the Appeal as well as on the I.A. No. 106 of 2016
(Application for stay) to the Respondents returnable on 09.03.2016. Dasti
in addition is permitted.

List the matter on **09.03.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**